

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/160(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	NAVODAY CONSULTANTS LIMITED VS NAVODAY TECHNO CONSULTANTS LIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Ms. Rupa Gupta, PCS] For the Petitioner

Ms. Aditi Jhunjhunwala, PCS] For the Respondent Company

ORDER

1. Ld. Authorised Representative appearing on behalf of the petitioner present. Ld. Authorised Representative appearing on behalf of the respondent company present.
2. Heard at length. **Reserved for Order(s).**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.